

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.4676 OF 2005

(For Prel. Hearing)

DESH RAJ

Appellant (s)

VERSUS

BODH RAJ

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 16/08/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE C.K. THAKKER

For Appellant(s)

Mr. Bhoop Singh,Adv.

Mr. Nikhil Jain,Adv.

Mr. Gagandeep Sharma,Adv.

Mr. Sunil Kumar Jain,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Exemption allowed.

The civil appeal is admitted.

[T.I. Rajput]

Court Master

[V.P. Tyagi]

Court Master